

Production of Soda Ash

*541. SHRI SUSHIL BHATTACHARYA : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) the present annual demand of soda ash in the country ; and

(b) whether the domestic production of soda ash is now sufficient to meet the country's demand ?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VASANT SATHE) : (a) and (b) Based on the reported capacity utilisation of 102% with a production of 7.11 lakh tonnes by the Soda Ash producing units during the period April to February, 1984, the total indigenous production in 1983-84 is expected to match the estimated demand of 7.90 lakh tonnes.

Setting up of a Caustic Soda Plant in Andhra Pradesh

*542. SHRI A.R. MALLU : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether it is a fact that Government have approved a proposal to set up a caustic soda plant in Andhra Pradesh with the collaboration of a leading Japanese firm ;

(b) if so, the details of the terms and conditions thereof ;

(c) the time when it is likely to be set up ; and

(d) the estimated cost, production capacity and proposed location of this plant ?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VASANT SATHE) : (a) to (d) Yes, Sir. Government have granted a Letter of Intent to M/s. Andhra Pradesh Industrial Development Corporation Limited (APIDC), a State Government Undertaking for setting up of a New

Undertaking in Distt. Srikakulam in the State of Andhra Pradesh for the manufacture of 33,000 Tonnes Per Annum of Caustic Soda in technical collaboration with M/s. Asahi Chemical Industries Company, Japan. The collaboration which envisages obtaining of the necessary know-how from Japanese company of a lump-sum fee of 309.375 million Japanese Yen, subject to taxes, has also been approved by the Government.

As per available information, the estimated cost of the project is Rs. 35.85 crores and it is expected to be commissioned by November, 1986.

न्यायिक व्यवस्था में सुधार

*543. श्री राम किकर :

श्रीमती जयन्ती पटनायक :

क्या विधि, न्याय और कंपनी कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का विचार न्यायिक व्यवस्था में सुधार लाने का है;

(ख) यदि हां, तो कम लागत पर न्याय दिलाने, गरीबों और साधनहीन लोगों को न्यायालय तक पहुँचने में सहायता करने के लिए सरकार द्वारा उठाए जाने वाले कदमों का ब्यौरा क्या है; और

(ग) न्यायिक व्यवस्था में अन्य दोषों को दूर करने के लिए की जाने वाली कार्यवाही का ब्यौरा क्या है ?

विधि, न्याय और कंपनी कार्य मंत्री (श्री जगन्नाथ कौशल) : (क) से (ग) सरकार, न्यायिक प्रणाली में ऐसा सुधार करने की आवश्यकता के बारे में पूर्णतया जागरूक है, जिससे कि लोगों को आसानी से न्याय मिल सके। इस विषय की लगातार समीक्षा की जा रही है।